for an initial period of 18 months, which was further extended for 18 months and has expired on 17.08.2011. Various proposals in India and Australia under the MoU were reviewed by NMDC Ltd. The proposals from Australia were not of merit to NMDC Ltd. and were not pursued for development.

Ban on iron ore export

3992. SHRI A. ELAVARASAN: Will the Minister of STEEL be pleased to state:

- (a) whether Government has called for a complete pan of export of iron ore, a key input in steel and sought levy of 20 per cent duty on iron ore consignment shipped out of the country as an immediate step towards restricting exports;
- (b) if so, whether this ban of iron ore export is aimed at increasing availability of iron ore for domestic steel makers as a ban of iron ore export has been a long standing demand of the steel industry; and
 - (c) if so, the details thereof and decisions taken by Government in this issue?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) to (c) There is presently no ban on export of iron ore. Ministry of Steel is of the view that iron ore, being a non-renewable natural resource, should be conserved for long term value addition by domestic steel industry. The Government has decided that, conservation of iron ore resources of the country should be achieved not by banning or capping the export of iron ore but by taking recourse to appropriate fiscal measures. Ministry of Steel has been taking up this matter regularly with Department of Revenue for levying an appropriate export duty on iron ore to discourage its export. With a view to conserve iron ore, the Government of India has increased the ad valorem export duty on iron ore from 5% on fines and 15% on lumps to J20% ad valorem on all grades and varieties of iron ore (excluding pellets) withe effect from 1st March, 2011.

Supply of coking coal to steel plants

3993. SHRI DHIRAJ PRASAD SAHU: Will the Minister of STEEL be pleased to state:

- (a) whether availability of coking coal from the indigenous sources is adequate to meet the requirement of captive consumption of steel plants in the country;
- (b) if not, the alternative arrangement made by Government for security metallurgy coal and thermal coal assets from overseas for steel plants in the country;